

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4530

ANSWERED ON:07.09.2012

SAFETY AUDIT OF AIRLINES

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**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether due to rising fear of financially stressed airlines possibly compromising air safety by not being able to spend required amount on their aircrafts or personnels, DGCA propose to undertake comprehensive safety audit of all airlines in the country;
- (b) if so, the details thereof;
- (c) the last time such an audit was conducted by the DGCA along with the shortcomings noticed at that time, Airlinewise;
- (d) the action taken by the Government for removing the shortcomings pointed therein;
- (e) whether the airlines operating in the country are not spending the required amount on aircrafts and training of their personnels; and
- (f) if so, the details thereof and the reasons therefor along with the steps taken by the Government in this regard?

**Answer**

MINISTER OF CIVIL AVIATION ( SHRI AJIT SINGH )

(a) to (d): Regular Safety Audits are conducted by DGCA to ensure that airlines are not compromising on air safety.

DGCA has prepared Annual Surveillance programme and Regulatory Audit Plan for the year 2012, and published on its website [www.dgca.nic.in](http://www.dgca.nic.in).

Audit of 05 scheduled Airlines Operators has been carried out. Airline wise breakup of the audit observations arising out of the regulatory audit conducted by DGCA is as follows:

Sl. Name of the Airlines No. of observations  
No.

1 Air India Charters Limited 77

2 Jet Airways 23

3 Kingfisher 35

4 Go Air 10

5 Indigo 12

The main audit observations relate to Airworthiness, Flight Safety, Flight Dispatch, Preflight Medical Check, Ramp Inspection and Aircraft Operations & Training of Crew.

(e) and (f): All the operators are required to comply with the Aircraft Rules, applicable Civil Aviation Requirements (CAR) and instructions issued from time to time. Regular Audits, Surveillance, and Spot Checks are carried out by DGCA to ensure the compliance of applicable Rules & CAR by the operators.